

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
RAJYA SABHA  
QUESTION NO 21.04.2010  
ANSWERED ON**

**STOPPING ROAD CONSTRUCTION WORK IN LADAKH .**

2807

Shri Raghunandan Sharma

Will the Minister of HOME AFFAIRS be pleased to state :-

(a) whether Government has stopped its ongoing road construction work in Ladakh after yielding to the repeated objections made by China; and

(b) if so, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY MAKEN)

(a) & (b): The civilian road construction project in Ladakh was being implemented under the National Rural Employment Guarantee Act (NREGA). Such construction in the proximity of the International Boundary (IB)/Line of Actual Control (LAC) cannot be undertaken without approvals from the Central Government. In the absence of such approvals, work on the NREGA road in Ladakh was halted.